

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 07.08.2019**

**In the court of the Registrar**

**02:00 P.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2447 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Sushant Aneja & Anr. Vs. Madhusudan Sharma, (R.P for J.D Aneja Edibles Pvt. Ltd.) & Anr.	Bharat Arora
<b>2.</b>	I.A. No. 2448 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Sushant Aneja & Anr. Vs. Madhusudan Sharma, (R.P for J.D Aneja Edibles Pvt. Ltd.) & Anr.	Bharat Arora
<b>3.</b>	I.A. No. 2429 of 2019 in Comp. App. (AT) No. __ of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	Sourabh Gupta

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**By Order**  
**-sd/-**

**Assistant Registrar**